

happened. Repeated requests have been made that a Low Power Transmitter each should be installed in suitable locations in two districts. But so far nothing has been done. There is considerable discontent among the public on this issue.

Therefore, I would request the Government to take immediate steps to instal one low-power transmitter each in PATTANAMTHITTA and IDUKKI so that the cherished dream of the people of this region is fulfilled.

- (viii) Need to stop the export of wool and increase its production in the country to protect the carpet industry

[*Translation*]

SHRI UMA KANT MISHRA (Mirzapur): Mr. Deputy Speaker, Sir, in my constituency Mirzapur-Bhadohi, carpets are woven by hand on large scale. It is a cottage industry. One third to one fourth of the entire production of the carpets in the country is produced in Mirzapur-Bhadohi. About 8 lakh people are employed in this sector in our area alone, and in the entire country, about 50 lakh people are employed in the carpet industry. Foreign Exchange worth crores of rupees is earned from the sale of carpets. Wool is the main raw material for carpets but presently its rates are very high and the availability is low. Consequently it has created problems for the carpet industry. The following are the main reasons for low availability and high prices of wool :

1. Wool is being exported.
2. Rajasthan is the main producer of wool and there also carpet industry has been started.
3. In Rajasthan and other parts of the country sheep and meat is being exported on large scale.
4. Attention is not being paid towards rearing of sheep in other parts of the country.

If this situation continues, the hand-woven carpet industry will be finished.

Foreign Exchange worth crores of rupees will no more be earned and livelihood of lakhs of people will be affected. I request the Government to take the following steps so as to save the carpet industry :

1. The export of wool, sheep and meat be banned.
2. A Programme should be started wherein large scale rearing of sheep and production of wool should be started in forest hill areas and districts of U.P., Madhya Pradesh and Bihar.
3. Wool should be imported and made available to the carpet manufacturers on concessional rates.

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MOTION RE : THIRD AND FOURTH  
 REPORTS OF  
 COMMISSION FOR SCHEDULED  
 CASTES AND SCHEDULED  
 TRIBES—*Contd.*

[*English*]

MR. DEPUTY-SPEAKER : Now, we take up item No. 10—Further consideration of the motion moved by Dr. (Smt.) Rajendra Kumari Bajpai. Shri Suman may speak. I request all the Members to take only 8 minutes each.

[*Translation*]

SHRI NARSINH MAKWANA : Mr. Deputy Speaker, I had not concluded. I have still to say a lot.

[*English*]

MR. DEPUTY-SPEAKER : You have already spoken. Second time we cannot allow.

[*Translation*]

SHRI NARSINH MAKWANA : Mr. Speaker had asked me to continue today also. Therefore, I should be allowed to speak today also.